

DIVISION BENCH

ITEM NO.127

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.80/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 2nd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SGPM INDIA RELOCATION PVT LTD V/S ROC.
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Syed Fahim Ahmed, Adv. : *For the Petitioner*

Sh. Anurup Dutta, Proxy for : *For the RoC*
Sh. Shivendra Bahadur Singh, CGSC

Sh. Krishna Agarwal, Sr. S.C. : *For the I.T. Deptt.*

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel representing the ROC seeks and is granted two weeks time to file its report by serving an advance copy to the other side.
- 2.** The report on behalf of the Income Tax Department has already been filed.
- 3.** The matter is adjourned for further hearing on 16th May, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

2nd May, 2024

Kavya Prakash Srivastava
(Stenographer)